

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC.VII-48/2017/1095 /A

From :- Smti Jayashree Bora,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To,  
Shri Biswajit Chakraborty,  
District & Sessions Judge,  
Nagaon.

Dated Guwahati, the <sup>16</sup>20 February, 2025.

Sub:- **Casual leave.**

Ref:- Your letter No.DJN/1523 dated 18.02.2025.

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 17.01.2025, along with station leave permission, with the official vehicle, at own cost, from the morning of 17.02.2025 till the morning of 18.02.2025.** During your absence, the next senior most Judicial Officer available at the station shall remain in charge of your Court and Office.

Yours faithfully,

Sd/-

**JT. REGISTRAR (VIGILANCE)**

Memo No.HC.VII-48/2017/1096 /A, dated , 20-02-25  
Copy to:

- ✓ 1. The Project Manager, Gauhati High Court.

**JT. REGISTRAR (VIGILANCE)**

*Guree*